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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 9064/2022 & CM APPL. 27218/2022**

**ATC TELECOM INFRASTRUCTURE PRIVATE LTD.....Petitioner**  
Through: Mr. Yogendra Aldak, Mr. Kunal Kapoor and Mr. Shashank Maheshwari, Advocates (Through VC)

versus

**UNION OF INDIA & ORS. ....Respondents**  
Through: Ms. Kavita Jha, Sr. Advocate with Mr. Shammi Kapoor and Ms. Swati Agarwal, Advocates  
Mr. Kishore Kunal and Ms. Ankita Prakash, Advocates  
Mr. Aditya Singla, SSC, CBIC with Ms. Arya Suresh Nair, Mr. Dhananjay Gautam and Mr. Arvind Menon, Advocates for CBIC  
Mr. Ambuj Ojha, Advocate for R-6 (Through VC)  
Mr. Ivo D Costa, Mr. Karan Mathur and Mr. Guruprasad Naik, Advocates for R-11  
Mr. L. B. Rai, Kartik Rai, Mr. Satvik Rai, Ms. Avani Rai, Mr. Vineesh Tyagi and Mr. Ayush Pandita, Advocates for R-14/MTNL  
Mr. Aabhas Kshetarpal, Mr. KR Sasiprabhu, Mr. Vishnu Sharma, Mr. Mohammed Ilyas, Mr. Dhiliban Varadarajan and Mr. Harsh N Dudhe, Advocates for R-17  
Mr. Kamal Sawhney, Mr. Deepak Thackur and Mr. Rishabh Mishra, Advocates for R-21 and R-22  
Ms. Virangana Wadhvani and Ms.



Bhargavi Shukla, Advocates for R-25,  
26 and 27

**CORAM:**  
**HON'BLE MR. JUSTICE NITIN WASUDEO SAMBRE**  
**HON'BLE MR. JUSTICE AJAY DIGPAUL**

**ORDER**  
**08.04.2026**

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At the joint request of learned counsel appearing on behalf of the parties, list on 19<sup>th</sup> August, 2026.

**NITIN WASUDEO SAMBRE, J**

**AJAY DIGPAUL, J**

**APRIL 8, 2026**

**gs**